

**MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION**

New Delhi, the 12th March, 2020

S.O. 1049(E). -Consequent on the completion of the term of Office of Justice (Retd.) Shri S.J. Mukhopadhaya, as Chairperson, National Company Law Appellate Tribunal (NCLAT) on 14.03.2020, Central Government hereby appoints, Justice (Retd) Shri Bansi Lal Bhat, Member (Judicial), NCLAT, as officiating Chairperson in terms of Rule 10(1) of the Tribunal, Appellate Tribunal and other Authorities (Qualifications, Experience and other Conditions of Service of Members) Rules, 2020 for a period of three months with effect from 15.03.2020 or until a regular Chairperson is appointed or until further orders, whichever is earliest.

[F. No. A-12023/4/2019-Ad.-IV]

GYANESHWAR KUMAR SINGH, Jt. Secy.

NOTICE

To avoid assemblage of persons and ensure that there is no crowd in the Court Rooms, Corridors, alleys and premises of this Appellate Tribunal, it is deemed appropriate to restrict the entry of people. It is, therefore, provided that only appeals arising under the Insolvency and Bankruptcy Code, 2016 will be listed for hearing. All Company Appeals, Competition Appeals, Contempt Petitions and Review Applications etc. likely to be listed between 17th March, 2020 to 31st March, 2020 will be taken up after 17th April, 2020 and such listing will be separately notified.

Urgent fresh matters may be mentioned before the Hon'ble Acting Chairperson. Such mentioning shall not be done by more than four Advocates at 10:30 A.M. Mentioning if exceeds four, may be made at 12.00 Noon. The Bar Members shall be requested to dissuade their clients from appearing in person. All Benches will rise at 1:00 PM on each date during the aforesaid period. Filing will be accepted up to 01:00 P.M. only and all concerned shall ensure that all defects are removed before 01:00 P.M.

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.03.2020 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 227 of 2019 & I.A. No. 631 of 2020	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. With	Ankit Dubey	Anurag Sharma-R1
2.	Comp. App. (AT) No. 228 of 2019 & I.A. No. 632 of 2020	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. With	Ankit Dubey	Anurag Sharma-R1
3.	Comp. App. (AT) No. 229 of 2019 & I.A. No. 623 of 2020	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma-R1

For Orders

4.	Comp. App (AT) (Ins) No. 1183 of 2019 (For Direction)	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	Sourav Roy	Kanishk Khetan
5.	Comp. App (AT) (Ins) No. 1337 of 2019 (For Direction)	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd. With	Arijit Mazumdar	S. Chidambana
2.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu

3.	Comp. App. (AT) (Ins) No. 977 of 2019	Wipro Ltd. Vs. Navayuga Infotech Pvt. Ltd.	Gaurav Bahl	Rudrajit Ghosh
4.	Comp. App. (AT) (Ins) No. 1232 of 2019	MAIF Investment India 2 Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd. & Anr.	Rajendra Barot	Shashank Agarwal-R2

Note: The Court will not sit after 01:00 PM

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

**-sd/-
Registrar**